

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 41/RP/2018
in Petition No. 165/GT/2017

Subject : Petition seeking review of order dated 5.9.2018 in Petition No. 165/GT/2017 regarding approval of tariff of Koteshwar Hydroelectric project (400 MW) for the period from 1.4.2011 to 31.3.2014

Petitioner : THDC India Limited

Respondent : PSPCL & ors

Date of hearing : **12.2.2019**

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Parties present : Shri M.G. Ramachandran, Advocate, THDCIL
Ms. Anushree Bardhan, Advocate, THDCIL
Shri Mukesh Kumar Verma, THDCIL
Ms. Poorva Saigal, Advocate, THDC
Shri R.B. Sharma, Advocate, BRPL
Shri Mohit Mudgal, Advocate, BRPL
Shri Varun Shankar, Advocate, TPDDL
Shri Abhishek Upadhyay, Advocate, TPDDL
Ms. Shefali Sobti, TPDDL

Record of Proceedings

Heard the learned counsel for the Petitioner, THDC and learned counsels for the Respondents, BRPL and TPDDL at length. Accordingly, order in the Petition was reserved.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

